

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No. 121
Appeal No. 639/252/ND/2019

IN THE MATTER OF:

Grassroots Skill Development
Initiative Pvt. Ltd.

...

Appellant

Vs

ROC

...

Respondent

Order under Section 252

Order delivered on 12.02.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)
MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Appellant : Dr Farrukh Khan, Adv.
Mr Ateendra Singh, Adv.
For the IT Dept. :

ORDER

While hearing, it was found that copy of appeal is not reflected on the e-portal of DMS of the NCLT website. Hence, arguments could not be heard. Registry is directed to take urgent steps to ensure that documents come before Bench.

List on 19.02.2021.

Sd/-
SUMITA PURKAYASTHA
MEMBER (T)

Sd/-
DR. DEEPTI MUKESH
MEMBER (J)